

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 83 of 2013 in
DFR No. 295 of 2013**

Dated : 14th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Talwandi Sabo Power Ltd. Versus Punjab State Power Corpn. Ltd. & Anr.Appellant(s) Respondent (s)
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Counsel for the Appellant (s):	Mr. Sitesh Mukherjee Mr. Avijeet Kr. Lala Mr. Aniket Prasoon Mr. Kanika Chug
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ORDER

**I.A. No. 83 of 2013
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 08.04.2013.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **08.04.2013.**

**(V.J. Talwar)
Technical Member
ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**